

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

1. IA(I.B.C)/1520(MB)2024
IN
C.P. (IB)/3243(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Punjab National Bank
Vs
Lalit Polyester Pvt Ltd

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Durgaprasad Halwai, Ld. Counsel for the Applicant present.
IA-1520/2024
2. This is an Application filed u/s 60(5) by the Applicant to place Preliminary Report, list of Stakeholders and assets memorandum on record. The same is taken on record to that effect to that effect.
3. In view of aforesaid, the present Application is **allowed** and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)